## GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:1433 ANSWERED ON:02.12.2014 REVAMP OF INDIAN OLYMPIC ASSOCIATION Mahajan Smt. Poonam

## Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government proposes to revamp the functioning of the Indian Olympic Association before the 2016 Olympic Games; and
- (b) if so, the details thereof and the purpose thereof?

## **Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL)

(a) & (b): Indian Olympic Association (IOA) is an autonomous body registered under the Societies Registration Act, 1860. IOA is the National Olympic Committee for India, recognized by the International Olympic Committee (IOC).

Ministry of Youth Affairs & Sports has issued various directions from time to time to National Sports Federations including IOA for bringing in good governance and transparency in functioning of sports bodies.